

# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017. AT 10.30 AM  $\,$ 

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.190/9/HDB//2017
NAME OF THE COMPANY	IL & FS Engineering & Construction Company Ltd
NAME OF THE PETITIONER(S)	Grotech Landscape Developers Pvt Ltd
NAME OF THE RESPONDENT(S)	IL & FS Engineering & Construction Company Ltd
UNDER SECTION	9 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation Counce Pe hi	E-mail & Telephone No.	Signature VI

#### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R.Ragunandan Rac Cp. Blupet	3v. Adv Advocate	9966622805	13/

## Sl.No.18

Date of hearing: 10.10.2017

CP(IB)No.190/9/HDB/2017

IL & FS Engineering & Constructions Company Ltd.

#### ORDER

Heard Shri. T.V. P. Sai Vihari learned counsel for the petitioner and Shri. R. Raghunandan Rao, Senior Counsel and Shri. Bhupesh learned counsels for the respondent.

Learned counsel for the petitioner submit issue in question is likely to be resolved and thus requested time till 03.11.2017.

Member (Technical)

Member (Judicial)

RSN